West Bengal Act XX of 1967

THE WEST BENGAL APPROPRIATION (NO. 2) ACT, 1967.

Legislature.] Bengal [Passed by the West

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 8th August 1967.]

[8th August, 1967.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirtyfirst day of March, 1968.

WHEREAS it is expedient to authorise payment and appropriation, of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thrity-first day of March, 1968;

It is hereby enacted in the Eighteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

- This Act may be called the West Bengal Appropriation Shorttitle. (No. 2) Act, 1967.
- 2. In addition to the sum of one hundred and nine crores, Issue of two lakhs and forty-three thousand rupees authorised to be with- Rs. 2,59, drawn and appropriated under the West Bengal Appropriation (Vote on Account) Act, 1967, there may be paid and applied from and out of the Consolidated Fund of West Bengal, sums not exceeding dated Fund those specified in column 3 of the Schedule amounting in the of West aggregate to the sum of rupees two hundred and fifty-nine crores Bengal for and thirty-four lakhs towards defraying the several charges which will come in course of payment during the year ending on the addition thirty-first day of March, 1968, in respect of the services and purposes specified in column 2 of the Schedule.

34,00,000 out of the Consolithe year 1967-68 in to the sum already authorised to be with. drawn for that year.

The sums authorised to be paid and applied from and out Appropriaof the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1968.

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(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

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Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	A—Collection of Taxes, Duties and Other Principal Revenues.			
1	4—Taxes on Income other than Corporation Tax.	6,55,000	••	6,55,000
ſ	9—Land Revenue	ļ		Eurit - Alli
	J—Contributions and Miscellaneous Adjustments.			
	76—Other Miscellaneous Compensations and Assignments.			
2	AA—Capital Account of Compen- Sation on the abolition of Zamin- dari System outside the Revenue	6,39,10,000	3,83,000	6,42,93,000
	92—Payment of compensation to Landholders, etc., on the abo- lition of the Zamindari System.			
*				7 (1 (dept.)
	Total—Grant No. 2	6,39,10,000	3,83,000	6,42,93,000
	A—Collection of Taxes, Duties and Other Principal Revenues.			
3	10—State Excise Duties	56,78,000		56,78,000
4	11—Taxes on Vehicles	10,46,000	••	10,46,000
5	12—Sales Tax	40,07,000		40,07,000
6	13—Other Taxes and Duties	15,07,000		15,07,000
7	14—Stamps	15,90,000		15,90,000
8	15—Registration Fees	36,06,000		36,06,000

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		Su	ms not exceeding	(.
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	B-Debt Services.		tered the last	
9	16—Interest on Debt and other obligations.	40,00,000	14,83,07,000	15,23,07,000
10	17—Appropriation for Reduction or Avoidance of Debt.	••	5,26,75,000	5,26,75,000
000.0	G—Administrative Services.			
11	18—Parliament, State/Union Territory Legislature.	43,73,000	49,000	44,22,000
- 12	19—General Administration	4,28,61,000	11,65,000	4,40,26,000
13	21—Administration of Justice	1,21,78,000	33,90,000	1,55,68,000
14	22—Jails · ·	1,32,55,000		1,32,55,000
15	23—Police ··	12,54,09,000	32,000	12,54,41,000
16	26—Miscellaneous Departments— Fire Services.	54,84,000	••	54,84,000
17	26—Miscellaneous Departments— Excluding Fire Services.	2,45,79,000	1,000	2,45,80,000
000,0	D—Social and Developmental Services.			
18	27—Scientific Departments	51,000	••	51,000
- 19	28—Education	32,99,33,000	••	32,99,33,000
20	29Medical	11,62,14,000		11,62,14,000
21	30—Public Health	6,40,70,000		6,40,70,000
	31—Agriculture—Agriculture	7		
22	DD—Gapital Account of Social and Developmental Services outside the Revenue Account.	15,16,02,000		15,16,02,060
	95—Capital Outlay on Schemes of Agricultural Improvement and Research.		Test sugar	
	Total—Grant No. 22	15,16,02,00	0	15,16,02,00

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1	2	3		
		S	ums not exceed	ing
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	D—Social and Developmental Services.		antier serges	
23	31—Agriculture—Fisheries	64,87,000		64,87,000
	33—Animal Husbandry]		
24	II—Miscellaneous Capital Account outside the Revenue Account.	6,53,16,000	27 has an add	6,53,16,000
l	124—Capital Outlay on Schemes of Government Trading—Greater Calcutta Milk Supply Scheme.			
	Total—Grant No. 24	6,53,16,000		6,53,16,000
	D—Secial and Developmental Services.			
25	34—Co-operation	79,62,000		79,62,000
26	35—Industries—Industries DD—Capital Account of Social and Developmental Services outside the Revenue Account.	4,18,63,000	47,000	4,19,10,000
	96—Capital Outlay on Industrial and Economic Development.			
	Total—Grant No. 26	4,18,63,000	47,000	4,19,10,000
	D—Social and Developmental Services.		A Private site	
	35—Industries—Cottage Industries	1	A. Hanti	
27	DD—Capital Account of Social and Developmental Services outside the Revenue Account.	1,62,09,000	d Inspansa lesse entre secondad entre que mendes	1,62,09,000
	96—Capital Outlay on Industrial and Economic Development—Cottage Industries.			
	Total—Grant No. 27	1,62,09,000		1,62,09,000

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		Si	ums not exceedi	ng
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	D—Social and Developmental	Rs.	Rs.	Rs.
28	Services. 35—Industries—Cinchona	28,47,000		99 47 000
	B—Debt Services.		••	28,47,000
	16—Interest on Debt and other obligations—Community Development Projects, National Extension Service and Local Development Works.	14		
	D—Social and Developmental Services.			
	37—Community Development Projects, National Extension Service and Local Development Works.	Top state of		
	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improve- ment outside the Revenue Account.			
29	109—Capital Outlay on Other Works —Community Development Projects, National Extension Service and Local Development Works.	3,15,80,000	56,27,000	3,72,07,000
	Public Debt.			
	Loans for Community Development Projects, National Extension Service and Local Development Works.			
	Loans and Advances by State/Union Territory Governments.			
	Loans and Advances under Community Development Projects, National Extension Service and Local Development Works.			
	Total—Grant No. 29	3,15,80,000	56,27,000	3,72,07,000

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	anternas ani emili	Su	ms not exceedin	g
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	D—Social and Developmental Services.			
30	38—Labour and Employment	3,01,61,000		3,01,61,000
31	39—Miscellaneous Social and Developmental Organisations— Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,35,27,000	3,000	1,35,30,000
32	39—Miscellaneous Social and Developmental Organisations— Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	90,34,000	••	90,34,000
ſ	E—Multipurpose River Schemes, Irrigation and Electricity Schemes.			
	42—Multipurpose River Schemes			
	43—Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
	44—Irrigation, Navigation, Embankment and Drainage Works (Non-commercial).			D-01 142
33-	EE—Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.	13,56,50,000	13,000	13,56,63,000
	98—Capital Outlay on Multipurpose River Schemes.		Mark Art Control	
	99—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).	1004L0 0003	Minapada (
	100—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Com- mercial).			
	Total—Grant No. 33	13,56,50,000	13,000	0 13,56,63,000

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	***************************************		Sums not excee	ding
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total
100	F—Public Works (including Roads and Schemes of Miscellaneous Public Improvements.	Rs.	Rs.	Rs.
34	50—Public Works	12,07,62,000	8,32,000	12,15,94,000
35	51A—Greater Calcutta Development Scheme. FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revunue Account. 106A—Capital Outlay on Greater Calcutta Development Scheme.	2,00,34,000	A success of	2,00,34,000
	Total—Grant No. 35	2,00,34,000		2,00,34,000
(6)	G—Transport and Communications (Other than Roads).		Section (
36	53—Ports and Pilotage	14,65,000	•	14,65,000
37	57—Road and Water Transport Schemes. 3G—Capital Account of Transport and Communications (Other than Roads) outside the Revenue Account. 14—Capital Outlay on Road and Water Transport Schemes.	55,34,000	3,20,000	58,54,000
er b	Total—Grant No. 37	55,34,000	3,20,000	58,54,000

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		Sum	as not exceeding	
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	,	Rs.	Rs.	Rs.
38	I—Miscellaneous. 64—Famine Relief	3,63,46,000		3,63,46,000
39	65—Pensions and Other Retirement Benefits. II—Miscellaneous Capital Account outside the Revenue Account. 120—Payments of Commuted Value of Pensions.	1,41,45,000	2,91,000	1,44,36,000
	Total—Grant No. 39	1,41,45,000	2,91,000	1,44,36,000
	I—Miscellaneous.			-
40	67—Privy Purses and Allowances of Indian Rulers.	1,00,000		1,00,000
41	68—Stationery and Printing .	78,47,000	Marie Marie Mari	78,47,000
42 43	70—Forest	1,84,33,000		1,84,33,000
	71—Miscellaneous—Other Miscella neous Expenditure.			
44	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account. 109—Capital Outlay on Other Works	9,19,44,00	0 4,04,000	
	Total—Grant No. 44	9,19,44,00	4,04,00	0 9,23,48,000

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		Su	ms not exceeding	g.
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	B—Debt Services.	Rs.	Rs.	Ra.
ſ	16—Interest on Debt and Other Obligations—Expenditure on displaced persons.			
	1—Miscellaneous.		THE STATE OF	19/19/20 F
	71—Miscellaneous—Expenditure on displaced persons.			
394	V1—Miscellaneous—Irrecoverable Loans to displaced persons written off.	A THERMAN	etisjal - etiteajal a. eksteris arti eti - etisles (ve	
45	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	8,85,75,000	84,86,000	4,70,61,000
	109—Capital Outlay on Other Works—Expenditure on displaced persons.			
	Public Debt.	i and the second	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	
1	Moans for displaced persons		eregricate	
	Loans and Advances by State/Union Territory Governments.		Saucens Di	
	Loans and Advances to displaced persons.]		
10.3	Total—Grant No. 45	3,85,75,000	84,86,000	4,70,61,000
	K—Extraordinary items.			
46 47	78—Pre-partition Payments 78A—Expenditure connected with the National Emergency.	1,000 2,52,42,000		1,000 2,52,42,000
	EE—Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.			19 11 3 24 24 24 24 24 24 24 24 24 24 24 24 24
48	98—Capital Outlay on Multipurpose River Schemes—Damodar Valley Project.	3,16,55,000		8,16,55,000

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	a control of the	Sur	ns not exceeding	
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	BELL STATE OF STATE O	Rs.	Rs.	Rs.
	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	ay ea		na de la companya de
49	103—Capital Outlay on Public Works.	6,84,91,000	87,000	6,85,78,000
	II—Miscellaneous Capital Account outside the Revenue Account.	emess		1000 H
.ã0	124—Capital Outlay on Schemes of Government Trading.	18,15,96,000	7,000	18,16,03,000
608	Public Debt.	SERSES		
ſ	Permanent Debt	7		*
51	Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons).		23,16,73,000	23,16,73,000
Į	Other Loans	Ј		
e e	Total—Grant No. 51		23,16,73,000	23,16,73,000
	Loans and Advances by State/Union Territory Governments.			
52	Loans and Advances by State/Union Territory Governments.	12,35,17,000	••	12,35,17,000
	Grand Total	2,13,89,79,000	45,44,21,000	2,59,34,00,000